

निम्नलिखित उपाय किये जा रहे हैं :—

- (1) आकाशवाणी की सभी कार्यक्रम पत्रिकाओं में आयातित स्टैंडर्ड अखबारी कागज का प्रयोग करना; और
- (2) न्यूनतम निश्चित विज्ञापन हासिल करने की गारंटी लेकर सोल विज्ञापन एजेंटों की नियुक्ति।
- (3) पत्रिकाओं और प्रकाशनों की संख्या में कमी करने और अन्य उपायों पर भी विचार किया जा रहा है।

Manganese Mines Workers

700. **Shri Balkrishna Wasnik:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any industrial reference has been made in respect of Manganese Mine Workers in the States of Maharashtra and Madhya Pradesh; and

(b) if so, the result thereof?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). A dispute between 79 manganese mine owners owning 245 mines and their workmen was referred for adjudication to the Central Government Industrial Tribunal, Dhanbad on the 29th March, 1955. The award of the Tribunal was published on the 24th June, 1955. 36 mines owners owning 126 mines went on appeal before the Labour Appellate Tribunal against the award. The award was set aside by the Labour Appellate Tribunal, but it did not do so in respect of the 43 non-appealing employers on the ground that they had not appealed. The remaining 43 filed writ petitions before the Bombay High Court against the decision of the Labour Appellate Tribunal. The result was that the award was set aside and the entire reference was remanded for retrial to the Indus-

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trial Tribunal, Dhanbad. The question of jurisdiction of the Tribunal was raised before the Supreme Court by the employers in a writ petition and it was rejected by that court in March, 1961. When the Tribunal again took up the case, the employers challenged his jurisdiction and the Tribunal rejected their petition. The employers have filed writ petitions against this decision of the Tribunal in the Patna High Court. The proceedings before the Tribunal have been stayed by the High Court.

India's Claim on Areas of Sylhet District

701. { **Shrimati Jyotsna Chanda:**
Shri Onkar Lal Berwa:
Shri Gulshan:
Shri Omkar Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether the Government of India have received any representation about India's claim to twelve Police Station areas of Sylhet district now forming a part of Pakistan; and

(b) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) Government's reaction to the points made in the representation regarding India's claim to the 12 Thanas in Sylhet district, was given in reply to Starred Question No. 515, answered in the Rajya Sabha on 10-3-1959. As stated in the reply to that question, it was not a fact that Pakistan continued to occupy 12 thanas out of the areas apportioned to India in the Radcliffe Award.

Hospital in Ladakh

702. { **Shri D. C. Sharma:**
Shri P. K. Deo:
Shri Kapur Singh:
Shri Buta Singh:
Shri Gulshan: